

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**  
(Chief Justice's Secretariat)

Subject: Promotion of Graduate Process Servers to the posts Junior Assistants under promotion quota in Subordinate Judiciary of Jammu division.

**Order**

**No.: 95**

**Dated: 24.04.2019**

Sanction is hereby accorded to the promotion of following Graduate Process Servers of **Jammu division** temporarily to the posts of Junior Assistants under promotion quota in the Pay Level-4 (25500-81100):

S. No.	Name of the Official S/Shri	Present place of posting
1	Ghulam Mohi U Din	PDJ Court, Kishtwar
2	Jatinder Singh	Munsiff Court, Gandoh
3	Dileep Kumar Bhat	Cantonment Magistrate Office, Jammu
4	Surrinder Kumar	Sub Judge Court, Ramnagar
5	Baljuni Kumar	Sub Judge Court, Bhaderwah
6	Kuldeep Singh	PDJ Court, Udampur
7	Manjit Singh	Munsiff Court, Gool
8	Birlap Singh	PDJ Court, Ramban
9	Maqbool Hussain	Sub Judge Court, Samba
10	Varun Jamwal	Munsiff Court, Mahore
11	Sudeshwar Singh	Munsiff Court, Mahanpur
12	Rohit Singh Billawaria	Munsiff Court, Hiranagar
13	Ranjana Devi	PDJ Court, Kathua
14	Manoj Kumar Sharma	Munsiff Court, Basohli
15	Tauqir Ahmad	Munsiff Court, Gool
16	Sunil Chaudhary	Railway Court, Jammu
17	Nitish Kumar Baru	Sub Registrar Court, Jammu
18	Sahil Sharma	PDJ Court, Jammu
19	Aneeqa Khalid	Addl. D&S Court, Doda
20	Nissar Ahmad	Addl. Spl. Mob. Mag. Court, Doda
21	Ajit Kumar Dutt	PDJ Court, Bhaderwah

**Note:** The posting orders of the promotees shall be issued separately.

(By Order)

*Sd/-*  
(Jawad Ahmad)  
Principal Secretary to  
Hon'ble the Chief Justice

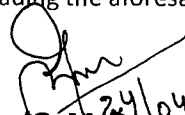
No.148-62/Psys

Dated:24.04.2019

**Copy to the:**

1. Registrar General, High Court of J&K, Jammu for information.

2. Registrar Vigilance, High Court of J&K, Jammu for information.
3. Registrar Rules, High Court of J&K, Jammu for information
- 4-13. Principal District & Sessions Judge, Baderwah/Jammu/ Kathua/ Poonch/ Reasi/ Samba/Udhampur/ Ramban/ Reasi/Kishtwar for information.
14. Order File.
15. Incharge, NIC, High Court wing, Jammu for uploading the aforesaid Order in the High Court website.

  
(G. M. Parray)  
Joint Registrar  
24/4/19 24/4/19